

FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
BIHAR FIRE BRICKS AND POTTERIES LTD. (UNDER CIRP)  
REGISTERED OFFICE AT: 22, STRAND ROAD, CALCUTTA W.B, 700001,  
West  
Bengal, India  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of  
India (Insolvency  
Resolution Process for Corporate Persons) Regulations, 2016)

| <b>RELEVANT PARTICULARS</b> |  |   |
|-----------------------------|--|---|
| 1.                          | Name of the corporate debtor along with PAN/ <b>CIN</b> / LLP No.  | <b>BIHAR FIRE BRICKS AND POTTERIES LTD</b><br>CIN: U26931WB1919PLC003382  |
| 2.                          | Address of the registered office   | 22, STRAND ROAD,CALCUTTA W.B, 700001, West Bengal, India  |
| 3.                          | URL of website   | N/A   |
| 4.                          | Details of place where majority of fixed assets are located  | 1. Land situated in Mouzah Gopinathpur District of Manbhum Nirsa, Dhanbad, Jharkhand – 828204.<br><br>2. Land situated at Mouza Markora, Dhanbad, Jharkhand – 828204.   |
| 5.                          | Installed capacity of main products/ services  | The Corporate Debtor was under liquidation from 4 <sup>th</sup> December 1991 until 1 <sup>st</sup> May 2024, and it is currently not operational. Therefore, the details specified in Serial Numbers 5 and 6 are not applicable. |
| 6.                          | Quantity and value of main products/ services sold in last financial year  |   |
| 7.                          | Number of employees/ workmen   | There are no workmen or employees currently.  |
| 8.                          | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Further details can be found in the detailed Invitation for Expression of Interest (EoI), which can be obtained through the methods outlined in <b>Table/Serial No. 9</b> below.  |

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| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:  | <p>The Detailed Invitation for Expression of Interest (EOI), which includes the Eligibility Criteria and other submission requirements, can be accessed through the link provided below starting from the date of this public announcement:</p> <p><b>Link:</b> <a href="https://drive.google.com/drive/folders/1_w3tdHwdvYcQmOm7FXxxz9wQlk5XuDGC?usp=drive_link">https://drive.google.com/drive/folders/1_w3tdHwdvYcQmOm7FXxxz9wQlk5XuDGC?usp=drive_link</a></p> <p>Please visit the provided Link to access the detailed information regarding the Expression of Interest (EOI) process. Additionally, interested parties can request the detailed Invitation for Expression of Interest (EOI) by sending an <b>email to:</b> <a href="mailto:cirp.bfbpl@gmail.com">cirp.bfbpl@gmail.com</a></p> |
| 10. | Last date for receipt of expression of interest  | 15 <sup>th</sup> July, 2024 (Monday)   |
| 11. | Date of issue of provisional list of prospective resolution applicants   | 25 <sup>th</sup> July, 2024 (Thursday)   |
| 12. | Last date for submission of objections to provisional list   | 30 <sup>th</sup> July, 2024 (Tuesday)  |
| 13. | Date of issue of final list of prospective resolution applicants   | 9 <sup>th</sup> August, 2024 (Friday)  |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 14 <sup>th</sup> August, 2024 (Wednesday)  |
| 15. | Last date for submission of resolution plans   | 16 <sup>th</sup> September 2024 (Monday)   |
| 16. | Process email ID to submit EOI   | <a href="mailto:cirp.bfbpl@gmail.com">cirp.bfbpl@gmail.com</a>   |

Sd/-

**Mr. Ritesh R. Mahajan**

Resolution Professional

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

"Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune -411030

For **Bihar Fire Bricks and Potteries Ltd** (Under CIRP)

Date:

29-06-2024

Place: Pune